

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 42/2019 in  
O.A. No. 3063/2018

The 3<sup>rd</sup> day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Rakesh Behari,  
S/o Late Sh. Ladli Saran,  
Aged about 53 years,  
R/o E-920/A, MIG Flats,  
Pratap Vihar, Ghaziabad, UP-201009,
2. Akashvani and Doordarshan Library  
Staff Association, through its President,  
Dr. Rakesh Kumar,  
S/o Late Sh. Radhuvir Singh,  
Aged about 46 years,  
R/o Room No.6, Akashvani Bhawan,  
Ground Floor, New Delhi
3. Md. Imteyaz Alam,  
S/o Sh. M. Mahmood Alam,  
Aged about 50 years,  
R/o 102-G, Aram Bagh,  
Paharganj, New Delhi-110 055

(By Advocate: Ms. Kavita Rawat for Dr. Ashwani Bhardwaj)

Versus

1. Shri Arun Goel, Secretary,  
Ministry of Culture,  
Shastri Bhawan, New Delhi-110 001
2. Shri Shashi Shekhar Vempati,  
Chief Executive Officer,  
Prasar Bharti, Prasar Bharti House,  
Copernicus Marg, New Delhi-110 001.
3. Shri Ajay Narayan Jha, Secretary,  
Ministry of Finance,  
Union of India,  
Department of Expenditure,  
North Block, New Delhi-110 011.

4. Dr. C. Chandramouli,  
Secretary,  
Department of Personnel & Training,  
JCA Section, North Block,  
New Delhi-110 001. .. Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this CP taken up for hearing, learned counsel for the respondents produced a speaking order dated 08.02.2019 passed in compliance of the orders passed by this Tribunal in O.A. No. 3063/2018 dated 14.08.2018.

2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioners are at liberty to avail their remedies, in accordance with law, if they are still aggrieved by the orders now passed by the respondents. No costs.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

/jyoti /